

SUPREME COURT OF INDIA

Re: Appointment of Mr. Justice Ravi Shankar Jha as Chief Justice in Punjab & Haryana High Court.

Office of the Chief Justice of the Punjab & Haryana High Court would be falling vacant shortly, consequent upon elevation of Mr. Justice Krishna Murari, Chief Justice of that High Court to the Supreme Court, in terms of a separate recommendation made by the Collegium today. Therefore, appointment to that office is required to be made.

Mr. Justice Ravi Shankar Jha is a senior puisne Judge from Madhya Pradesh High Court and has been functioning there since his elevation. Having regard to all relevant factors, the Collegium is of the considered view that Mr. Justice Ravi Shankar Jha is suitable in all respects for being appointed as Chief Justice of the Punjab & Haryana High Court. The Collegium resolves to recommend accordingly.

It is deemed necessary to add here that while recommending the name of Mr. Justice Ravi Shankar Jha, the Collegium is well conscious of his position in the seniority of Judges hailing from the Madhya Pradesh High Court.

(Ranjan Gogoi), C.J.I.

(S.A. Bobde), J.

(N.V. Ramana), J.

New Delhi,
August 28, 2019.